NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

C.P. (IB)/328(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: KALPATARU POWER TRANSMISSION LIMITED
V/s
ADHIRAJ CONSTRUCTIONS PRIVATE LIMITED

Section 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Venkat Rao, Sindhu Kotian, Akash Gaonkar, Ld. Counsel for the Operational Creditor present. Mr. Sameer Pandit a/w Ms. Krina Gandhi, Mr. Chintan Pasad i/b Wadia Ghandy & Co. present.
2. Ld. Counsel for both sides submit that settlement talks are still going on and seeks some more accommodation. Time granted.
3. List this matter on 13.05.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/